

in view of the proposal to manufacture these cylinder indigenously at some later stage :

(b) whether Government have estimated the yearly requirement of the number of cylinders and if so, the estimated requirement and the number of cylinders presently proposed to be imported after the imposition of the restriction ; and

(c) the date by which Government propose to make available the Indian made cylinders ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) There is no restriction on the import of medical Oxygen Cylinders. However, import of industrial cylinders is allowed on priority basis only to meet the urgent need of actual users.

(b) The demands for High Pressure Industrial Gas Cylinders and medical gas cylinders have been assessed at 40,000 nos. and 20,000 nos. respectively per annum. Except medical cylinders which are imported through State Trading Corporation, other High Pressure Gas Cylinders are allowed to be imported by Actual Users directly.

(c) No firm date can be indicated at this stage. However, Messrs. Bharat Pumps and Compressors Ltd., Naini, Allahabad, which will be setting up the Gas Cylinder Plant, expect to produce and make available these cylinders to the consumers by the middle of 1974.

कम कीमत के ट्रैक्टरों का निर्माण

6020. श्री शंकर दयाल सिंह : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कम कीमत के ट्रैक्टरों का निर्माण करने की सरकार की कोई योजना है ; और

(ख) यदि हाँ, तो उसकी मुख्य-मुख्य बातें क्या हैं ?

औद्योगिक विकास मंत्रालय में राज्य मंत्री (श्री जनश्याम ओझा) : (क) और (ख). सरकार

ने हरियाणा राज्य में हिन्दुस्तान मशीन टूल्स लि० के पिजीर एकक में उपलब्ध फालतू क्षमता का प्रयोग करके प्रति वर्ष 12000 कृषि ट्रैक्टर और 2011/2511 (20 अश्व शक्ति) बनाने के लिए हिन्दुस्तान मशीन टूल्स लि० की योजना को स्वीकृति दी है। आशा की जाती है कि इस ट्रैक्टर की कीमत तुलनात्मक रूप में कम ही होगी।

Anti-Sea Erosion Measures taken to save Sea-Beach of Digha, West Bengal

6021. SHRI SAMAR GUHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Sea beach of Digha in West Bengal is threatened by dangerous erosion by the sea ;

(b) if so, the steps taken by Government to save Digha from the continued erosion by sea ; and

(c) whether any expert committee has gone into this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The Government are aware of the problem of sea erosion at Digha since 1961.

(b) and (c). The Government of West Bengal have reported that the problem of sea-erosion at Digha beach has been studied by the West Bengal River Research Institute, the Indian Institute of Technology, Kharagpur, and the hydraulic engineer of the Calcutta Port Commissioners. Remedial measures taken include plantation on sand dunes along the Digha coast from 1968 and the work of raising the slopes of the beach and sand trapping. The State Government have also decided to undertake the future development programme of the Digha town sufficiently away from the existing coast line.

Voting right to School Teachers in Teachers' Constituency

6022. SHRI C. CHITTIBABU : Will the Minister of LAW AND JUSTICE be pleased to state whether some Secondary School Teachers working under Municipalities and

Corporations are denied the right to vote in Teacher's Constituency for electing a MLC whereas other Secondary School Teachers are allowed to vote ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : In accordance with the provisions of clause (b) of sub-section (3) of section 27 of the Representation of the People Act, 1950, for the purpose of elections to the Legislative Council of a State in the Teachers' Constituencies, the State Government concerned may, with the concurrence of the Election Commission, by notification in the official gazette specify the educational institutions within the State not lower in standard than that of a secondary school.

In accordance with the provisions of clause (b) of sub-section (5) of the said section, every person who is ordinarily resident in a Teachers' Constituency, and has, within the six years immediately before the qualifying date for a total period of at least three years, been engaged in teaching in any one of the educational institutions so specified by the State Government concerned, shall be entitled to be registered in the electoral roll for that constituency. No complaint that Secondary School Teachers working under Municipalities and Corporations are denied the right to vote in Teachers' Constituencies for purposes of elections to State Legislative Councils, has been received.

Cost and Selling price of Chemical salt

6023. SHRI B. K. DASCHOWDHURY : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the names of places where chemical salt is manufactured industrially ;

(b) the manufacturing cost per metric ton and the selling price to the consumers and whether the same price is applicable throughout India ;

(c) if there are variations of prices at different places, the extent thereof and the reasons therefor ;

(d) whether Government propose to have uniform selling price throughout India ; and

(e) whether Government of West Bengal have made any representation in this regard and if so, the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) Gujarat, Maharashtra, Rajasthan and Tamil Nadu States.

(b) and (c). Information is being collected and will be placed on the table of the House.

(d) and (e). The Government of West Bengal has suggested that the price of salt should be uniform throughout the country, and Government are examining the suggestion.

Reopening of India Electronics Works of Behala

6024. SHRI MOHAMMAD ISMAIL : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government propose to reopen the India Electronics Works of Behala, West Bengal ; and

(b) if so, when the decision is likely to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). It is presumed the reference is to the India Electric Works of Behala, which has now ceased to function. Government have no proposal of their own for reopening of the factory.

Charge-Sheet served on Office bearers of All India Loco Running Staff Association (South Central Railway)

6025. SHRI MANORANJAN HAZRA : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of office-bearers of the All India Loco Running Staff Association who were charge-sheeted on the South Central Railway ; and

(b) the reasons therefor ?